

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Appeal No.135 of 2016 (SZ)

Appellant(s)

Latha S.,
Thiruvananthapuram

Vs.

Respondent(s)

The State of Kerala, rep. by
its Secretary,
Department of Environment &
Climate Change,
Thiruvananthapuram & 5 others.

Legal Practitioners for Appellant(s)

Legal Practitioners for Respondents

Mrs. Suvitha for R1, R3 and R4
Mrs. Vidyalakshmi Vipin for
R2 and R5
M/s. Enoch David Simon Joel,
Rony Jose, Umapathy for R-6

Note of the Registry	Orders of the Tribunal
Order No. 10	<p>Date: 24th August, 2017</p> <p>There is no representation for the appellant. Learned counsel appearing for respondents are present.</p> <p>The appeal is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 13.10.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>